

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:14
ANSWERED ON:24.02.2015
WEAPONS FOR STATE POLICE FORCES
Mohan Shri P. C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that police personnel in some of the States are ill equipped and lacks modern and effective weapons to deal with the rising terrorist and naxalite activities;
- (b) If, so the details thereof and the reasons therefor;
- (c) the steps being taken by the Government to provide modern and effective weapons to the State Police forces; and
- (d) the other measures proposed to be taken by the Government for bringing reforms/modernisation in the functioning of the State Police forces in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.14 TO BE ANSWERED ON 24.02.2015

(a) & (b) 'Police' and 'Law and Order' are subjects within the domain of the State as per Entry 2 of List II of the VIIth Schedule in the Constitution. Thus, the primary responsibility for managing these subjects with the State Governments. The Ministry of Home Affairs (MHA) does not maintain centralized records of the weapons holdings of the States.

(c) & (d) Under Modernisation of State Police Forces Scheme, the State Government formulates State Action Plan (SAP) which includes component for weapons as per guidelines issued by Ministry of Home Affairs. The said SAP is approved by High Powered Committee in the MHA and funds as per allocation under MPF Scheme are directly released to the Ordnance Factory Board for supplying weapons to the State Police. Equipment to be procured under MPF Scheme depend on priorities of State governments. Police reforms is an ongoing process and police being a State subject included in the Seventh Schedule to the Constitution of India, it is for the State Government/UT Administration to implement various police reforms measures. The centre has been persuading the State Governments from time to time to bring in the requisite reforms in the police administration to meet the expectations of the people. Police reform measures are also supported through the grants-in-aids released to the State Governments under the Scheme for Modernisation of State Police Forces (MPF) by the Ministry of Home Affairs. The major items of Police infrastructure for State Police supported under the Scheme are police building, police housing, mobility, weapons, equipment, training infrastructure, computerization and forensic science.